

ITEM NO.7

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos. 31288-31290/2011
(Arising out of impugned final judgment and order dated 21-09-2011
in WP No. 2906/2004, WP No. 899/2011 and WP No. 357/2011 passed by
the High Court of Judicature at Bombay)

MAHARASHTRA STATE BOARD OF WAKFS
VERSUS
SHAIKH YUSUF BHAI CHAWLA & ORS.

Petitioner(s)

Respondent(s)

(With IA No. 126563/2020 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 12296/2013 (IX)

SLP(C) No. 12295/2013 (IX)

SLP(C) No. 12291/2013 (IX)

SLP(C) No. 12293/2013 (IX)

SLP(C) No. 12290/2013 (IX)

SLP(C) No. 12288/2013 (IX)

SLP(C) No. 35198/2011 (IX)

SLP(C) No. 35196/2011 (IX)

SLP(C) No. 32636/2011 (IX)

SLP(C) No. 16915/2012 (IX)

SLP(C) No. 19738-19744/2012 (IX)

SLP(C) No. 19721-19723/2012 (IX)

SLP(C) No. 19716/2012 (IX)

SLP(C) No. 19717/2012 (IX)

SLP(C) No. 19920/2012 (IX)

SLP(C) No. 19726-19735/2012 (IX)

(With IA No. 21168/2020 - EXTENSION OF TIME)

SLP (C) Nos. 31288-31290/2011 etc.

SLP(C) No. 19719-19720/2012 (IX)

SLP(C) No. 19725/2012 (IX)

SLP(C) No. 19724/2012 (IX)

SLP(C) No. 19759/2012 (IX)

SLP(C) No. 35760/2012 (IX)

SLP(C) No. 19775/2012 (IX)

SLP(C) No. 35759/2012 (IX)

SLP(C) No. 35777/2012 (IX)

SLP(C) No. 35776/2012 (IX)

SLP(C) No. 19781/2012 (IX)

SLP(C) No. 19736/2012 (IX)

SLP(C) No. 19776-19778/2012 (IX)
(With IA No. 147123/2018 - CLARIFICATION/DIRECTION)

SLP(C) No. 19761-19772/2012 (IX)

SLP(C) No. 35764-35773/2012 (IX)

SLP(C) No. 19782-19788/2012 (IX)

SLP(C) No. 35762-35763/2012 (IX)

SLP(C) No. 12259/2013 (IX)

SLP(C) No. 12305/2013 (IX)

SLP(C) No. 12268/2013 (IX)

SLP(C) No. 12303/2013 (IX)

SLP(C) No. 12266/2013 (IX)

SLP(C) No. 12302/2013 (IX)

SLP(C) No. 14169/2013 (IX)

SLP(C) No. 12271/2013 (IX)

SLP(C) No. 12298/2013 (IX)

SLP (C) Nos. 31288-31290/2011 etc.

SLP(C) No. 12260/2013 (IX)

SLP(C) No. 12310-12312/2013 (IX)

SLP(C) No. 12307/2013 (IX)

SLP(C) No. 14177-14179/2013 (IX)

SLP(C) No. 12281/2013 (IX)
(With IA No. 1/2013 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 12300/2013 (IX)

SLP(C) No. 14176/2013 (IX)

SLP(C) No. 12304/2013 (IX)

SLP(C) No. 12277/2013 (IX)

SLP(C) No. 8190/2014 (IX)
(With IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 2/2014 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 3136/2016 (IX)
(With IA No. 109978/2019 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 97958/2022 - CLARIFICATION/DIRECTION and IA No. 6931/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1132/2017 (IX)

SLP(C) No. 32129-32131/2011 (IX)

SLP(C) No. 19747-19758/2012 (IX)
(With IA No. 130903/2020 - INTERVENTION/IMPLEADMENT)

Date : 18-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For parties

Mr. Anil Anturkar, Sr. Adv.
Mr. Abhay Anturkar, Adv.
Mr. Harshvardhan Suryavanshi, Adv.
Mr. Shirang Katneshwarkar, Adv.
Mr. Dhruv Tank, Adv.
Ms. Bhavya Pande, Adv.
Mr. Tejasvi Kumar, Adv.
Mr. Syed Sarfaraz Karim, Adv.
Mr. Ambar Qamaruddin, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Javed R. Shaikh, Adv.
Mr. Mohd. Irshad Hanif, AOR
Mr. Aarif Ali, Adv.
Mr. Rizwan Ahmad, Adv.
Ms. Shivani Viz, Adv.
Mr. Mohit Kumar, Adv.
Mr. Towseef Ahmad, Adv.

Mr. AR Takkar, Adv.
Ms. Unnati Anand, Adv.
Mr. Rauf Rahim, Adv.

Mr. Syed Ahmed Saud, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.
M/S. Shakil Ahmad Syed, AOR

Ms. Abha R. Sharma, AOR

Mr. Sachin Patil, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Aaditya Aniruddha Pande, AOR

Mrs. Bina Gupta, AOR

Mr. K. N. Rai, AOR

Mr. Gagan Gupta, AOR

Mr. Gaurav Agrawal, AOR

Mr. Shishir Deshpande, AOR

Mr. Sakya Singha Chaudhuri, AOR

Mr. P. N. Puri, AOR

Mr. Rudreshwar Singh, Adv.
Mr. Kaushik Poddar, AOR
Ms. Isha Singh, Adv.

Mr. Harish Salve, Sr. Adv.
Mr. Dama Sheshadri Naidu, Sr. Adv.
Mr. K. R. Sasiprabhu, AOR

Mr. Amey Nabar, Adv.
Mr. Mahesh Sahasranaman, Adv.
Mr. Vishnu Sharma A.S., Adv.
Ms. Shivali Chaudhary, Adv.
Mr. Prakhar Agarwal, Adv.

Mr. Balaji Srinivasan, AOR

Mr. Amol Chitale, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Yusuf Hatim Muchhala, Sr. Adv.
Mr. Ejaz Maqbool, AOR
Mr. Pravartak Pathak, Adv.
Ms. Nandini Deshpande, Adv.
Mr. Yuvraj Satpate, Adv.
Ms. Ankita Chaudhary, AOR
Mr. Sagheer A. Khan, Adv.
Mr. G. D. Shaikh, Adv.
Mr. Saif Zia, Adv.

Mr. Sunil Kumar Verma, AOR

Mr. Vinay Navare, Sr. Adv.
Ms. Sana Baugwala, Adv.
Mr. Yusuf Baugwala, Adv.
Ms. Gwen Karthika, Adv.
Ms. Abha R. Sharma, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Murtaza Kachwalla, Adv.
Mr. R. Sudhinder, Adv.
Mr. Moinuddin Algaus Shaikh, Adv.
Ms. Ekta Bhasin, Adv.
Mr. Mustafa Hussain, Adv.
Ms. Chanan Parwani, Adv.
Mr. Abeezer Faizullahoy, Adv.
Mr. L. Nidhi Ram Sharma, Adv.
Mr. Ashok Mathur, AOR

Mr. Shirish K. Deshpande, AOR
Ms. Rucha Pravin Mandlik, Adv.
Mr. Mohit Gautam, Adv.
Mr. Nilakanta Nayak, Adv.
Mr. Amit Yadav, Adv.

Mr. A. Radhakrishnan, AOR

Ms. Sujata Kurdukar, AOR

Mr. Nitin S. Tambwekar, Adv.

Mr. Seshatalpa Sai Bandaru, Adv.
Mr. K. Rajeev, AOR

Mr. K. K. Venugopal, Sr. Adv.

Mr. Tushar Mehta, SG.
Mr. K. M. Nataraj, ASG.
Mr. Rajat Nair, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Shailesh Madiyal, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Mayank Pandey, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Nakul Chengappa K.K., Adv.
Mr. Amrish Kumar, AOR

Mr. E. C. Agrawala, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Sunil S. Chug, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Yamini Sharma, Adv.
Ms. Niharika Dewivedi, Adv.
Mr. C. M. Jha, Adv.
Mr. T. Mahipal, AOR

Mr. Rahul Chitnis, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bhagla, Adv.

Mrs. Yugandhara Pawar Jha, AOR
Mr. Kunal Verma, Adv.
Mrs. Ashwin Kumar Nair, Adv.
Ms. Lavanya Dhawan, Adv.
Mr. Ritik Gupta, Adv.
Mr. Punit Khanna, Adv.
Mr. Pranay Thite, Adv.

Mr. Kunal Verma, AOR

Mr. Praveen Kumar, AOR

Mr. Ankit Yadav, AOR.
Mr. Ratnesh Sharma, Adv.
Mr. Tarun Mehra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) Nos. 31288-31290/2011 etc.

List the matters on 19th October, 2022.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR